

COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

IA NO. 221 OF 2015 IN
DFR NO. 1072 OF 2015

Dated: 28th October, 2015

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:-

M/s. Vedanta Ltd.

...Appellant(s)

Versus

Odisha Electricity Regulatory Commission & Ors.

...Respondent(s)

Counsel for the Appellant(s)

:

Mr. Sanjay Sen, Sr. Adv.
Mr. Hemant Singh
Mr. Tushar

Counsel for the Respondent(s)

:

Mr. Rutwik Panda
Mr. G. Umapathy
Ms. Anshu Malik for R.1

Mr. R.K. Mehta
Mr. Abhishek Upadhyay
Ms. Himanshi Andley for R. 2 to 4

ORDER

Learned counsel for Respondent No.2 submits that he will file reply on or before 16.11.2015. He may do so after serving copy on the other side. Thereafter, rejoinder, if any, may be filed after serving copy on the other side.

List the matter on **23.11.2015.**

(I.J. Kapoor)
Technical Member
Ts/dk

(Justice Ranjana P. Desai)
Chairperson